

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 2nd MARCH, 2020  
TILL FURTHER ORDER AS MODIFIED**

Sl. No.	Bench	Judges	Case Category	Case
1	DB- I (Full Day)	Hon'ble Chief Justice  Hon'ble Justice S. Kumar	CWJC-Group-6 (i)  Group- 6(ii)  Group 6(iii)  Group 6(iv)  Group 6(v)  Group 6(vi)  Group 6(vii)  Group-7  Group-7  Group 8  Group- 9  Group- 10  Group 30  Group 32(ii)  Group-33  Group- 53  Group- 55  Group 33  Group 47  Group 48	i) PIL relating to (Health & medical Services)  ii) PIL relating to (Encroachment)  iii) PIL relating to road construction (National Highway)  iv) PIL relating to education  v) PIL relating to financial irregularities/embezzlement  vi) PIL relating to civil/Municipal law  vii) PIL relating to Tender & Others.  viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes.  ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes.  x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes.  xi) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing.  xii) Relating to Judicial Service  xiii)LPA other than service matters.  xiv) Misc Appeals (DB) (Taxation)  xv) MJC (DB)- Order, admission & hearing  xvi) Cr. writ (DB)- Habeaus Corpus- Orders, Admission & Hearing  xvii) Death reference  xviii) Referred matters civil and criminal- Orders, Admission & hearing  xix) MJC (Contempt)  xx) Modification  xxi) Restoration

2	<b>DB-II</b>  (From 10.30 A.M. to 1.30 P.M.)	<b>Hon'ble Justice Dinesh Kumar Singh</b>  <b>Hon'ble Justice Anil Kumar Sinha</b>	Group 6(ii) Group 6 (iii) Group 6(iv) Group 6 (vi) Group 7  Group- 9  Group 32(ii) Group 34  Group 23 Group 30  Group 47 Group 48  Group 33	i) PIL relating to (Encroachment) ii) PIL relating to road construction other than National Highway. iii) PIL relating to education iv) PIL relating to civil/Municipal law v) Relating to validity of Acts, Rules & Regulations etc. State Statutes vi) State Taxation matters, M.V. (Taxation)-Orders, Admission & Hearing. vii) Misc Appeals (DB) (Taxation) viii) Commercial Appellant Division matter-Orders, Admission & Hearing. ix) Company appeals (DB) x) LPA - Service matter Orders, Admission & Hearing. xi) Modification xii) Restoration xiii) Modification
3	<b>DB-III</b>  (From 10.30 A.M. to 1.30 P.M.)	<b>Hon'ble Justice Hemant Kumar Srivastava</b>  <b>Hon'ble Justice Rajendra Kumar Mishra</b>	Group 11 Group 30 Group 31 Group 32 (i) & (iii)  Group 41 Group 58 Group 53  Group 47 Group 48  Group 33	i) Relating to CAT matter- hearing ii) LPA - Service matter Orders, Admission & Hearing. iii) Matrimonial reference iv) Misc. Appeal (DB) Family courts Matters & others v) Any other DB matter not assigned to any other DB. order, admission & hearing. vi) Criminal Appeals (DB) vii) Original Criminal Misc (DB) viii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing. xi) Modification x) Restoration xi) Modification

4	DB-IV (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Shivaji Pandey  Hon'ble Justice Anjani Kumar Sharan	Group 33  Group 37  Group 11  Group 30   Group 47  Group 48  Group 33	i) MJC (DB) (Except Contempt)-Orders, Admission & Hearing  ii) Second Appeal (DB)- Orders, Admission & Hearing  iii) CAT matters- Orders, admission & hearing  iv) LPA - Service matter Orders, Admission & Hearing.  v) Specially assigned matters.  vi) Modification  vii) Restoration  viii) Modification
5	DB-V (Full Day)	Hon'ble Justice Ashwani Kumar Singh  Hon'ble Justice Arvind Srivastava	Group 36  Group 41  Group 58  Group 53  Group 56   Group 47  Group 48  Group 33	i) Supreme court appeals,  ii) Criminal Appeals (DB)  iii) Original Criminal Misc (DB)  iv) Cr.WJC (DB) - BCC Act- orders, admission & Hearing.  v) Govt Appeals (DB)  vi) Specially assigned matters  vii) Modification  viii) Restoration  ix) Modification
6.	Special Single Bench on Wednesday	Hon'ble C.J	Group 35	From 2.15 P.M.  (i) Tied up matters (ii) Request Case (iii) Specially assigned matters
7.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Dinesh Kumar Singh		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
8.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Hemant Kumar Srivastava		(i) Specially assigned matters ii) Tied up matters (Wednesday)

9.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Shivaji Pandey		(i) Specially assigned matters ii) Tied up matters (Wednesday)
10.	Special Single Bench on Wednesday	Hon'ble Justice Ashwani Kumar Singh		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
11.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Mr. Justice Rajendra Kumar Mishra		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
12.	Special Single Bench on Wednesday	Hon'ble Justice Arvind Kumar Srivastava		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
13.	Special Single Bench on Wednesday	Hon'ble Justice S. Kumar		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
14.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Anjani Kumar Sharan		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
15.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Anil Kumar Sinha		(i) Specially assigned matters (ii) Tied up matters (Wednesday)











24	SB- IX CIVIL  Special Single Bench on Wednesday	Hon'ble Justice Madhuresh Prasad	Group-13 Group 21 Group 20 Group 31 Group 47 Group 48 Group 28 Group 33	i) Service matter - other than education service- Orders, admission & hearing ii) Environment related- Orders, admission & hearing iii) Industrial Law- Orders, admission & hearing iv) Matrimonial reference v) Modification vi) Restoration vii) Election petition viii) Modification ix) Specially assigned matters  From 2.15 P.M.  (I) Tied up matters (ii) Specially assigned matter
25	SB- X CIVIL  Special Single Bench on Wednesday	Hon'ble Justice Mohit Kumar Shah	Group 16, Group 18, Group 32 Group 4 Group 12 Group 28 Group 33	i) Trade & Commerce ii) Matters related to local bodies, cooperative society, building plan/by law, municipal taxation, municipal survey, basic amenities, religious trust/ waqf and others iii) Misc Appeal (SJ) iv) Civil review v) Education matter vi) Election Petition vii) Modification viii) Specially assigned matters  From 2.15 P.M.  (i) Tied up matters (ii) Specially assigned matter

26	SB- I CRL	Hon'ble Mr. Justice Birendra Kumar	Group 43 Group 44 Group 47 Group 48 Group 59	i) Cr. Appeal (SJ) ii) Cr. Appeal U/s 341 iii) Modification iv) Restoration v) SLA- Orders, Admission & Hearing. vi) Specially assigned matters From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
27	SB- II CRL	Hon'ble Justice Vinod Kumar Sinha	Group 46 Group 47 Group 48	i) Criminal Regular bail ii) Cancellation of bail iii) Modification iv) Restoration v) Specially assigned matters. From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter
28	SB- III CRL	Hon'ble Justice Rajeev Ranjan Prasad	Group 57 Group 54 Group 52 Group 45 Group 49 Group 51 Group 50 Group 47 Group 48	i) Govt. Appeal (SJ) ii) Cr. WJC (SJ)- Orders, admission & hearing. iii) Criminal revision iv) Criminal Quashing v) Transfer vi) Criminal reference vii) Others viii) Modification ix) Restoration x) Specially assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter
	Special Single Bench on Wednesday			
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29	SB- IV CRL  Special Single Bench on Wednesday	Hon'ble Justice Prabhat Kumar Singh	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially assigned matters  From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
30	SB- V CRL  Special Single Bench on Wednesday	Hon'ble Justice Partha Sarthy	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially Assigned matters  From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter